



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/328 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the th 9 January, 2020.

Sub: **Cancellation of Casual leave.**

Ref:- Your e-mail dated 27.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for cancellation of casual leave on 25.10.2019, has been [✓]granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/329 /A, dated 9.1.20

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)